

(c) whether it is also a fact that these three States were asked to step up operations against Maoists; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) to (d) Every internal security problem has its own peculiarities and intelligence based operations are conducted accordingly. The Left Wing Extremists have been trying to establish presence at the Kerala-Tamil Nadu-Karnataka tri-junction. While no violence was reported in Karnataka and Tamil Nadu since 2014, violence data for Kerala is as under:

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- | | | |
|-------|--------|-----------------------|
| (i) | 2014 - | 08 |
| (ii) | 2015 - | 10 |
| (iii) | 2016 - | 05 |
| (iv) | 2017 - | 00 (upto 15 Dec 2017) |
-

The Centre has been providing support to the States through training, sharing of intelligence etc. on a continuous basis.

Sources of funding of naxalism and terrorism

†1815. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that naxalism and terrorism have really suffered a blow following demonetisation, as it was claimed;

(b) if so, how; and

(c) if not the sources of funding of naxalism and terrorism and information available with Government in this regard, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) to (c) Yes, Sir.

As per reports, the demonetisation of bank notes of ₹ 500 and ₹ 1000 denomination resulted in significant positive impact on most theatres of violence in the country. LWE cadres have deposited illegal money into the accounts of the sympathizers or simple

†Original notice of the question was received in Hindi.

villagers. Nearly ₹97.75 lakh was seized from various LWE groups after demonetisation. Besides, Left Wing Extremists have also protested against the demonetisation drive, thus indicating their discontentment. Since illegally held cash forms the major chunk of terrorist funding, after the demonetisation, most of the cash held with the terrorists turned worthless. Demonetisation also led to instant extinguishment of Pak-printed high quality fake Indian currency notes. It also adversely affected the hawala operators.

Discontinuation of SIS

1816. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the new Special Infrastructure Scheme (SIS) has been discontinued by Government, if so, the reasons therefor; and

(b) whether it is also a fact that several targets of the scheme are still unachieved, if so, how those targets are to be achieved now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) No Sir. The new 'Special Infrastructure Scheme (SIS), including Construction of 250 Police Stations in LWE affected States' has recently been approved by the Government on 27.09.2017 for a period of 03 years, *i.e.* 2017-18 to 2019-20.

(b) Question does not arise in view of (a).

Installation of Full-Body Truck Scanner at ICP Attari

1817. SHRI SHWAIT MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress of the long delayed process for the installation of two Full-body truck scanners (FBTS) at ICP Attari, Amritsar;

(b) the progress of the construction of covered shed for the handling of hazardous cargo entrusted to CPWD on 26 July, 2016 at ICP Attari, Amritsar;

(c) the progress of the work of open yard flooring for the storage of loose cargos which has also been entrusted to CPWD on 26 July, 2016 at ICP Attari, Amritsar; and